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NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 30/06/2017 AT 02.30 PM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : CP/14/2017
NAME OF THE PETITIONER(S) : J.M SHAMMIMUDDIN
NAME OF THE RESPONDENT(S) : PRINTS INDIA PRIVATE LIMITED
UNDER SECTION : 241/242 of companies act 2016

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

1) Chandramouli Prabhakar
R. Prithviraj Pandian

Counsel for Respondents

Chandramouli

2) R. NARAYAN.

counsel for petitioner

R.N.

ORDER

Counsel representing both the parties are present. Counsel for R5 filed counter and served copy of the same to the other side. Time extended for counsel for petitioner to file rejoinder. Put up on **21.07.2017 at 10.30 A.M.**


(K. Anantha Padmanabha Swamy)
Member (Judicial)